

29

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL : HYDERABAD BENCH

AT HYDERABAD

O.A.No. 1025/93

Date of Order: 13.11.96

BETWEEN :

G.Thyagarajulu Naidu

.. Applicant.

AND

1. The Union of India, rep. by its  
General Manager, S.C.Rly.,  
Rail Nilayam, Secunderabad.

2. The Deputy Chief Mechanical Engineer,  
Tirupati, Chittoor Dist.

3. The Chief Personnel Officer,  
S.C.Rly., Rail Nilayam,  
Secunderabad.

.. Respondents.

Counsel for the Applicant

.. Mr.B.Sudhakar Reddy

Counsel for the Respondents

.. Mr.V.Bhimanna

CORAM:

HON'BLE SHRI R.RANGARAJAN : MEMBER (ADMN.)

HON'BLE SHRI B.S. JAI PARAMESHWAR : MEMBER (JUDL.)

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O R D E R

X Oral order as per Hon'ble Shri R.Rangarajan, Member (Admn.) X

None for either side. This OA is filed praying for appointment of the applicant for the post of Electrical Fitter by implementing the reservation provided for ex-servicemen.

2. This OA has come up for hearing on number of times. On 8.4.92 there was no representation from the applicant. On 8.11.96 the learned counsel for the applicant was not present. Hence it was posted for dismissal today. Even today the learned counsel for the applicant was not present and the applicant was

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also not present in the court for prosecuting his case. In view of the above it has to be held that the applicant is not interested in prosecuting his case.

*B.S. Jai Parameshwar*  
( B.S. JAI PARAMESHWAR )  
Member (Judl.)

*R. Rangarajan*  
( R. RANGARAJAN )  
Member (Admn.)

13.11.96

Dated: 13th November, 1996

(Dictated in Open Court)

sd

*DY. Asst. Admn. Officer*

(32)

Q.P.M.G.

DA-1025/93

Typed By  
Compared by

Checked By  
Approved by

THE CENTRAL ADMINISTRATIVE TRIBUNAL  
HYDERABAD BENCH HYDERABAD

THE HON'BLE SHRI R.RANGARAJAN: M(A)  
Hm m: B.S.Jai prabhav m/3

DATED: 13/11/93

ORDER/JUDGEMENT  
R.A/C.P./M.A.NO.

D.A.NO.

1025/93

ADMITTED AND INTERIM DIRECTIONS ISSUED  
ALLOWED

DISPOSED OF WITH DIRECTIONS

DISMISSED

DISMISSED AS WITHDRAWN

ORDERED/REJECTED

NO ORDER AS TO COSTS.

YLR

II COURT

केन्द्रीय प्रशासनिक अधिकरण  
Central Administrative Tribunal  
HYDERABAD BENCH

- 6 DEC 1996

हैदराबाद न्यायपीठ  
HYDERABAD BENCH